

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 92 of 2020**

**IN THE MATTER OF:**

**QVC Exports Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**Cosmic Ferro Alloys Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :** Mr. Abhijit Sinha, Mr. Vikrant Panchnanda and  
Ms. Namrata Basu, Advocates

**For Respondents :** Mr. Abhrajit Mitra, and Mr. Naresh Balodia,  
Advocates for R-1, R-3, R-4, R-5 and R-7  
Mr. Joy Saha and Mr. Divakar Kumar, Advocates for  
R-2 & R-6  
Ms. Urmila Chakraborty, Advocate for R-8  
Mr. Krishnendu Datta, Mr. Jishnu Chowdhury and  
Mr. Nipun Katyal, Advocates for R-9

**Company Appeal (AT) No. 93 of 2020**

**IN THE MATTER OF:**

**Neha Singh Chouhan**

**...Appellant**

**Versus**

**Cosmic Ferro Alloys Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :** Mr. Krishnendu Datta, Mr. Jishnu Chowdhury and  
Mr. Nipun Katyal, Advocates

**For Respondents :** Mr. Abhrajit Mitra, and Mr. Naresh Balodia,  
Advocates for R-1, R-3, R-4, R-5 and R-7  
Mr. Joy Saha and Mr. Divakar Kumar, Advocates for  
R-2 & R-6  
Ms. Urmila Chakraborty, Advocate for R-8  
Mr. Abhijit Sinha, Mr. Vikrant Panchnanda and  
Ms. Namrata Basu, Advocates for R-9, R-10, R-11

**ORDER**  
**(Through Virtual Mode)**

**28.07.2020** Adjourned at request.

List the matter 'for Admission (After Notice)' on **4<sup>th</sup> August, 2020.**

In the meantime, interim order shall continue.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson)**

**[ V.P. Singh ]**  
**Member (Technical)**

**[ Dr. Alok Srivastava ]**  
**Member (Technical)**

/ns/gc/